## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 31(ND)/2016 CA NO.

**CORAM:** 

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Shri.S.K MOHAPATRA Honble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2016

NAME OF THE COMPANY:

Anil Goyal & Ors.

V/s.

M/s.Kalyan Polypacks Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

NAME DESIGNATION REPRESENTATION 1. MR. YASHIMICHRA, ADV. 3 COUNSELS FOR
2. MS. SRIGHTY KAUL, ADV. 3 PETITIONERS
3. Ramandelp Bawa — Counsel for
Respondent 2to7

Order

Learned counsel for the parties stated that mediation has failed and the matter needs to be heard on merits.

List for arguments on 20.10.2016.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA)

MEMBER (T)

17.9.2016 (P.K. SUD)